

THE GAUHATI HIGH COURT AT GUWAHATI
***(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)***

NOTIFICATION

Dated Guwahati the 1st March, 2012

NO. HC.VII- 39/2012/ 1417 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Rumi Kumari Phukan, District and Sessions Judge, Kamrup, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar General, Gauhati High Court, Guwahati, in her Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Dr. (Smti) I. Shah elevated as Additional Judge, Gauhati High Court.

By order,
Sd/- R. Phukan,
REGISTRAR (ADMN.)

Memo No. HC.VII- 39/2012/ 1418 - 1446 /A.

Dated 01.03.2012